

States will be able to fall back upon a common reserve force in case of an emergency whenever there is trouble in one of the States which is a party to the common reserve force.

Shri Braj Raj Singh: May I know whether this formation of a common police force is a step only in integrating different States which are contiguous to each other?

Shri G. B. Pant: There is no such intention behind it, but if the States desire to join hands in other matters these proposals can be considered

Free and Compulsory Primary Education

Shri Ram Krishan;
Shri Subodh Hansda;
Shri S. C. Samanta;
Shri R. C. Majhi;
Shri Shree Narayan Das;
*474 { Pandit D. N. Tiwary;
Shri Bhakt Darshan;
Shri D. C. Sharma;
Shri Siddiah;
Shri Ajit Singh Sarhadi;
Sardar Iqbal Singh.

Will the Minister of Education be pleased to refer to the reply given to Starred Question No 478 on the 2nd December, 1958 and lay a statement on the Table showing

(a) whether the Government have received the comments and suggestions of the State Governments on the draft legislation for introduction of free and compulsory primary Education as recommended by the All India Council for Elementary Education.

(b) if so, the nature of their views, and

(c) progress made so far in working out details and financial implications of the scheme?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir A few replies have been received

(b) The views contained in those replies are generally in support of the main provisions of the draft legislation.

(c) Preliminary estimates have been received from some States but the All-India requirement will become known only when the estimates prepared by all the State Governments and Administrations are received

Shri Ram Krishan: In the statement I find that a few replies have been received May I know the names of the States which have given their replies?

Dr. K. L. Shrimall: So far the comments of the Governments of Andhra Pradesh, Madras, Bombay, Bihar and Uttar Pradesh and of the Union Territory of Delhi have been received

Shri Ram Krishan: May I know whether any State has introduced free and compulsory education?

Dr. K. L. Shrimall: In some limited areas quite a number of States have introduced legislation

Pandit D. N. Tiwary: May I know whether Government have any idea as to which of the States have so far introduced free primary education in their States?

Dr. K. L. Shrimall: I have already answered this question previously

Mr. Speaker: A few States have introduced free and compulsory education in some portions of the State

श्री भक्त दर्शन चूक यह विषय हमारे लिये मर्यादात्मक दृष्टिकोण में भी बड़ा आवश्यक है, तो हम सम्बन्ध में इतनी देरी क्यों हो रही है ?

डा० का० ला० श्रीमाली देरी नहीं हो रही है। देरी खास पैमे की है। इस बात की पूरी कोशिश की जा रही है कि अगली तृतीय पंचवर्षीय योजना की समाप्ति तक कम्पल्सरी फ्री एजुकेशन ६ में ११ वर्ष तक की उम्र के बच्चों के लिये हो जाये। अनुमान यह लगाया जाता है कि उसके लिये लगभग ३०० करोड़ रुपये की आवश्यकता होगी। अगर तीसरी पंचवर्षीय योजना में यह राशि

उपलब्ध हो गयी तो मैं घाघा करता हूँ कि इस स्कीम को अधिकतर राज्यों में लागू कर दिया जायेगा ।

Shri Ajit Singh Sarhadi: Is it the intention of the Government to subsidise the States in this regard, that is, in the matter of compulsory educations?

Dr K L Shrimani: Yes, Sir

Shri S. C. Samanta: What is the intention of the Government where the percentage of money that will be required for its introduction is concerned?

Dr. K L. Shrimali: All these matters have to be determined in the Third Five Year Plan

Shri Hem Barua: May I know whether it is a fact that at the 26th meeting of the Central Board of Education the hon Education Minister said that financial difficulties have caused the Government to cut down the target from the age group of 6—14 to 6—11? If so, have Government examined the financial implications likely to be involved in the one great and compared it with the financial implications likely to be involved in the other target?

Dr. K. L. Shrimali: The Second Five Year Plan gives some indication of it and after a good deal of discussion it was found that though 6—14 age group is our ultimate target it is not likely to be fulfilled in the near future. Therefore the panel of the Planning Commission reduced the target and suggested that we should approach the problem more realistically. The target has now been reduced to 6—11 age group. That too will require a large amount of money and is likely to be fulfilled only at the end of the Third Five Year Plan.

Shri Panigrahi: May I know the total number of students in the country now receiving free and compulsory primary education and the total amount of money spent so far by the Government of India on this account?

Dr. K. L. Shrimali: I shall require notice for answering this question

श्री नवल प्रभाकर क्या माननीय मंत्री जी बता सकेंगे कि दिल्ली के अन्दर दिल्ली प्रशासन ने या दिल्ली कारपोरेशन ने कोई इस प्रकार का आग्रह किया है कि अगर उनको अनुदान दे दिया जाये तो वे १४ वर्ष तक की उम्र के बच्चों को निशुल्क प्राथमिक शिक्षा दे सकते हैं ?

डा० का० ला० श्रीवास, अब तक ना कार्ट पेना प्रस्ताव नहीं आया है । पर हमारी यह कोशिश है कि जितनी जल्दी हो सके इसको किया जाये ।

श्री भक्त दर्शन राज्य सरकारों के उत्तर आने में देर हो रही है । मैं जानना चाहता हूँ कि इस अवस्था में जो केन्द्र शासित प्रदेश हैं उनके लिये क्यों तीमरी पञ्चवर्षीय योजना की प्रतीक्षा की जा रही है और क्या यह कार्य अभी में क्यों प्रारम्भ नहीं कर दिया जाता ?

डा० का० ला० श्रीवासी प्लान तो केन्द्र और राज्य दोनों को मिला कर ही बनते हैं ।

Election Expenses

*475 { **Shri Osman Ali Khan:**
Shri Subbiah Ambalam:

Will the Minister of Law be pleased to state

(a) whether Government is considering any proposal to reduce the expenditure on the conduct of election in future, and

(b) if so, what are the proposed measures?

The Minister of Law (Shri A. K. Sen): (a) and (b) The Election Commission have under consideration several measures for the reduction of expenditure from public revenues in the conduct of elections. Some of these are possibility of greater utilization of agencies like Gram Panchayats in rural areas, the printing of the